



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Animal Husbandry Department

E-TENDER NOTICES

(1)

[No. 02/2017-18]

No. AHD/3088/2017-G3/4.

23rd May 2017.

Sealed and competitive e-tenders are invited under "Two Bid System" for the supply of Veterinary Medicines (Common) for the use of various veterinary institutions of Animal Husbandry Department for the year 2017-18.

Technical Bid will have the following enclosures:

1. List of medicines quoted with specification and without rates, with the list of Departments/Firms/Government Institutions, within the State where the participating firm had participated in tender and had supplied the items.
2. GMP Certificate in accordance with (1) "Revised schedule M of Drugs and Cosmetics Rules 1945" (Current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted.
3. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of each product in Kerala.
4. Attested copy of license or certificate of renewal and the list of drugs. If the drug is official in IP, license to manufacturer the product shall be of IP specification. Tenderers should be original manufacturers of the quoted item. Items manufactured on loan license or purchased from other sources will not be accepted, except for imported items.

5. Non-Conviction Certificate from the Drugs Controller.
6. Latest Annual Accounts of statement audited by a Chartered Accountant.
7. Sales Tax Clearance Certificate from sales tax authorities.
8. Attested (all pages) copy of Memorandum and articles of Association or partnership deed with the latest board of Directors/Partners with their age and residential address.
9. An affidavit in stamp paper worth ` 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the Firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State. If the Managing Director entrusts the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/Director, a Power of Attorney may be registered in Stamp Paper worth ` 200.
10. All documents furnished should be attested by a Gazetted Officer or Notary.

Financial Bid will have the following enclosures:

1. Rates for each drug should be quoted as basic price, rate of tax and total amount.
2. Preliminary agreement in Kerala Stamp Paper worth ` 200.
3. EMD as specified in the e-Tender.
4. Tender form duly signed by the authorised signatory, in all pages.

Technical and Financial Bids will be opened as per the schedule given below. Financial bid of those tenderer's who satisfy the above conditions in Technical bid will only be opened. Intending tenderers may remit the exact amount towards the cost of tender form online. Details of medicines to be supplied can be had from the tender form Government of Kerala Web site-www.kerala.gov.in and Animal Husbandry Department website www.ahd.kerala.gov.in. Intending tenderers may login to www.etenders.kerala.gov.in and submit their Bids. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form will be sent by Value Payable Post. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Tender No. 13/2016-17 for the supply of Veterinary Medicines (Common) for the use of the Animal Husbandry Department, Kerala for the year 2016-17".

SCHEDULE OF ONLINE SUBMISSION AND OPENING OF TENDER 02/2017-18

1. Document download/Sale start date—20-5-2017, 6 p. m.
2. Bid submission start date—20-5-2017, 6 p. m.
3. Document download/Sale end date—20-6-2017, 5 p. m.
4. Bid submission end date—20-6-2017, 6 p. m.
5. Bid opening date—24-6-2017, 11 a. m.
6. Date of publishing list of tenderers eligible for opening their Financial Bid—Will be notified as and when TAC completes scrutiny of Technical Bid.
7. Date up to which the rates are to be firm for acceptance—31-3-2018.
8. Price of tender form :
 Original—` 25,000 + VAT @ 5%.
 (` 25,000 + ` 1,250 = ` 26,250).
9. Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan P. O., Box No. 5403, Thiruvananthapuram-695 033.

SPECIAL CONDITIONS

Veterinary Medicines (Common) for the year 2017-18

1. The medicine should be of latest standards and should have minimum 75% shelf life left under normal storage condition at the time of supply.
2. The rates quoted should be as basic price, rate of tax and total amount.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The samples of all items supplied after effecting supply will be tested through Drug Controller, Thiruvananthapuram or other Government approved procedure. The supplier should bear the expenditure for testing of the drugs.
5. 75% of payment will be effected at an early date from the date of acceptance of the consignment by the departmental stores subject to the availability of funds and priority of supplies. The firm should furnish Security Bond for 75% payment thus effected. The balance 25% of payment will be released only after getting the test results.
6. Firms blacklisted in Kerala State or other States cannot participate in the tender.
7. Tenderer should not quote for any of the product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality Analysis in the 1st lot supplied (will not account if replaced item had passed the test), in any of the three bids (2014-15, 2015-16 & 2016-17). Otherwise will recommend the next bidder satisfying the conditions.
8. All the primary and secondary packaging & labeling of containers of drugs should be as prescribed in pharmacopeias and strictly as per Drug and Cosmetics Act 1940 & Rules 1945. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.
9. The Security Deposit should be furnished as Account Payee Demand Draft from a Nationalised Bank or Treasury Deposit and will be released only after satisfactory completion of the contract.
10. The rates should be for delivery F.O.R at any part of the State.
11. Ex-go down rates and F.O.R station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
12. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala".
13. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
14. Successful tenderers should supply the items at the approved rates and conditions to the Local Self Governments and other departmental institutions as per their request.
15. The successful tenderer's should complete all supplies within the stipulated time stated in the supply orders.
16. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
17. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
18. The successful tenderers should produce analytical report of every batch of medicine they have supplied, to the Controlling Officer of the destination, at the time of the supply and send a copy to the Director of Animal Husbandry.
19. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
20. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit and manufacturing process.
21. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
22. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or by a notary.
23. If any of the date scheduled for opening of tender is declared as holiday (local or general), the opening will be on the next working day at the same time.
24. Name and place to which the medicines are to be supplied:

- Three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikode. However, the tenderer should be ready to supply to any part of the State.
25. The supplies should be effected only by the original tenderer and the invoice should also be furnished only by them.
 26. The Director of Animal Husbandry reserves the right to delete, waive any of the above special Conditions or cancel the whole tender.
 27. The name, Adress, RTGS/IFSC Code of the bank with which the firm holds financial transactions should be furnished.

LIST OF COMMON MEDICINES

<i>Sl. No.</i>	<i>Name of Item</i>	<i>Monograph</i>	<i>Quantity</i>
(1)	(2)	(3)	(4)
1	Acid Benzoic 500gm	IP	700
2	Acid Boric 500gm	IP	12000
3	Acid Salicylic 500gm	IP	14000
4	Ammo Carb 500gm	NF	3000
5	Ammo Chlor 500gm	IP	3000
6	Copper Sulphate 500gm	IP 66	2000
7	Sulphanilamide power 500gm	IP	6000
8	Creta Preparata 1kg	IP 55	24000
9	Dried Ferrous Sulphate 500gm	IP	2000
10	Ext. Glycerrizha 500ml	IP	5000
11	Formaldehyde 500ml	IP 66	4000
12	Glycerine 500gm	IP	6000
13	Iodine Crystals 125gm	IP	2000
14	Iodoform 100gm	BPC	2000
15	Light Kaolin 1kg	IP	24000
16	Light Liquid Paraff in 500ml	IP	6000
17	Lint. Camphor 500ml	IP	5000
18	Lint. Turpentine 500ml	IP	8000
19	Liq. Picis Carbonis 500ml	BP	3000
20	Magnesium Carbonate 500gm	IP	5000
21	Magnesium Sulphate 25kg (1kg packs × 25 in one bag)	IP	1700
22	Oil Eucalyptus 500ml	IP	5000

(1)	(2)	(3)	(4)
23	Paraffin Mole album 5kg	IP	1500
24	Potassium Iodide 500gm	IP	1000
25	Potassium Permanganate 500gm	IP	6000
26	Pulv. Ajowan 2kg	IP	15000
27	Pulv. Anisi 2kg	IP 55	5000
28	Pulv. Camphor 2kg	IP	2000
29	Pulv. Chiretta 2kg	IP 66	15000
30	Pulv. Gentian 2kg	IP	15000
31	Pulv. Glycerrizha 2kg	IP	15000
32	Pulv. Nuxvomica 2kg	BP	3000
33	Pulv. Zingiberis 2kg	IP	18000
34	Sodium Bicarbonate 1kg	IP	25000
35	Sodium Salicylate 500g	IP	8000
36	Sodium Thiosulphate 500gm	IP	1000
37	Spt. Aromaticus Ammonia 500ml	IP	8000
38	Sulphur sublimatum 500g	IP 66	10000
39	Tr. Asafoetida 500ml	IP	13000
40	Tr. Benzoin 500ml	IP	5000
41	Tr. Calumba 500ml	USP	15000
42	Tr. Cardamom 500ml	IP	15000
43	Tr. Catechu 500ml	IP	20000
44	Tr. Chiretta 500ml	IP	20000
45	Tr. Iodine 500ml	IP	15000
46	Tr. Nuxvomica 500ml	IP	2000
47	Tr. Picrorhiza 500ml	IP	12000
48	Tr. Zingiberis 500ml	IP	10000
49	Bleaching powder 100gm	IP	5000
50	Phenyl liquid 5L	IP	1000
51	Zinc Oxide 500g	IP	10000

For drugs which are official in IP specification as per the above list, only those quotes with IP specification will be considered. For other drugs which are not official in IP specification, if the quoted specification differs from the tendered specification, approved method of analysis should also be produced.

(2)

[No. 03/2017-18]

No. AHD/4245/2017-G3/1.

23rd May 2017.

Sealed and competitive e-tenders are invited under “Two Bid System” for the supply of Veterinary Medicines (Patent) for the use of various veterinary institutions of Animal Husbandry Department for the year 2017-18.

Technical Bid will have the following enclosures:

1. List of medicines intended to be quoted with specification and without rates, with the list of Departments/Firms/Government Institutions, with State where the participating firm had participated in tender and had supplied the items.
2. GMP Certificate in accordance with (1) “Revised schedule M of Drugs and Cosmetics Rules 1945” (Current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted. In case a bidder is availing the facility of loan licensee, GMP certificate of the parent firm should also be produced.
3. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of each product in Kerala.
4. Attested copy of license or certificate of renewal and the list of drugs. Tenderers should be original manufacturers of the quoted item. Items manufactured on loan license will also be accepted.
5. Non-Conviction Certificate from the Drugs Controller. In case of loan license certificate should be produced for both the firms.
6. Latest Annual Accounts of statement audited by a Chartered Accountant.
7. Sales Tax Clearance Certificate from sales tax authorities.
8. Attested (All pages) copy of Memorandum and articles of Association or partnership deed with the latest board of Directors/Partners with their age and residential address.
9. Name, Address, RTGS/IFSC code of the bank with which the firm holds financial transactions.
10. An affidavit in stamp paper worth ₹ 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the Firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State. If the Managing Director entrusts the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/Director, a Power of Attorney may be registered in Stamp Paper worth ₹ 200.
11. All documents furnished should be attested by a Gazetted Officer or Notary.

Financial Bid will have the following enclosures:

1. Rates for each drug should be quoted as basic price, rate of tax and total amount.
2. Preliminary agreement in Kerala Stamp Paper worth ₹ 200.
3. EMD as specified in the e-Tender.
4. Tender form duly signed by the authorised signatory, in all pages.

Technical and Financial Bids will be opened as per the schedule given below. Financial bid of those tenderer's who satisfy the above conditions in Technical bid will only be opened. Intending tenderers may remit the exact amount towards the cost of tender form online. Details of medicines to be supplied can be had from the Animal Husbandry Department website www.ahd.kerala.gov.in. Intending tenderers may login to www.etenders.kerala.gov.in and submit their Bids. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the tender form will be sent by Value Payable Post. Late tenders will not be considered under any circumstances. Tenders should be superscribed as “Tender No. 03/2017-18 for the supply of Veterinary Medicines (Patent) for the use of the Animal Husbandry Department, Kerala for the year 2017-18”.

SCHEDULE OF ONLINE SUBMISSION AND OPENING OF TENDER 03/2017-18

1. Document download/Sale start date—22-5-2017, 5 p. m.
2. Bid submission start date—22-5-2017, 6 p. m.
3. Document download/Sale end date—21-6-2017, 11 a. m.
4. Bid submission end date—21-6-2017, 5 p. m.
5. Bid opening date—24-6-2017, 11 a. m.
6. Date of publishing list of tenderers eligible for opening their Financial Bid—Will be notified as and when TAC completes scrutiny of Technical Bid.
7. Date up to which the rates are to be firm for acceptance—31-3-2018.
8. Price of tender form :
Original—` 15,000 + VAT @ 5%.
(` 15,000 + ` 750 = ` 15,750).
9. Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan P. O., Box No. 5403, Thiruvananthapuram-695 033.

SPECIAL CONDITIONS

Veterinary Medicines (Patent) for the year 2017-18

1. The medicine should be of latest standards and should have minimum 75% shelf life left under normal storage condition at the time of supply.
2. The rates quoted should be as basic price, rate of tax and total amount.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The quoted items should be available in Kerala Market on prescription.
5. The samples of all items supplied after effecting supply will be get tested through Drug Controller, Thiruvananthapuram or other Government approved procedure. The supplier should bear the expenditure for testing of the drugs.
6. 75% of payment will be effected at an early date from the date of acceptance of the consignment by the departmental stores subject to the availability of funds and priority of supplies. The firm should furnish Security Bond for 75% payment thus effected. The balance 25% of payment will be released only after getting the test results.
7. Firms blacklisted in Kerala State or other States cannot participate in the tender.
8. Tenderer should not quote for any of the product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality Analysis in the 1st lot supplied (will not account if replaced item had passed the test), in any of the three bids (2014-15, 2015-16 & 2016-17). Otherwise will recommend the next bidder satisfying the conditions.
9. All the primary and secondary packaging & labeling of containers of drugs should be as prescribed in pharmacopeias and strictly as per Drug and Cosmetics Act 1940 & Rules 1945. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.
10. The Security Deposit should be furnished as Account Payee Demand Draft from a Nationalised Bank or Treasury Deposit and will be released only after satisfactory completion of the contract.
11. The rates should be for delivery F.O.R at any part of the State.
12. Ex-go down rates and F.O.R station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.

13. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala".
14. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
15. Successful tenderers should supply the items at the approved rates and conditions to the Local Self Governments and other departmental institutions as per their request.
16. The successful tenderers should complete all supplies within the stipulated time stated in the supply orders.
17. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
18. The rates should be quoted in Indian Currency, and payment will be made in Indian Currency only.
19. The successful tenderers should produce analytical report of every batch of medicine they have supplied, to the Controlling Officer of the destination, at the time of the supply and send a copy to the Director of Animal Husbandry.
20. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
21. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit and manufacturing process.
22. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
23. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or by a notary.
24. If any of the date scheduled for opening of tender is declared as holiday (local or general), the opening will be on the next working day at the same time.
25. Name and place to which the medicines are to be supplied:
 - Three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikode. However, the tenderer should be ready to supply to any part of the State.
26. The supplies should be effected only by the original tenderer and the invoice should also be furnished only by them.
27. Samples (Minimum 3 Nos.) with packing to be produced before the tender opening date.
28. The Director of Animal Husbandry reserves the right to delete, waive any of the above special Conditions or cancel the whole tender.

LIST OF PATENT MEDICINES

<i>Sl. No.</i>	<i>Name of Item with Specification</i>	<i>Monograph</i>	<i>Quantity to be tendered</i>
(1)	(2)	(3)	(4)
1	Povidone Iodine Solution IP 10% w/v 500ml	IP	20000
2	Doxycycline IP-Neomycin powder 250g IP containing Doxycycline Hydrochloride + Neomycin Sulphate powder (100mg + 100 mg)	IP	6000
3	Sulphadiazine IP, Trimethoprim IP bolus contain sulpha methoxa zole 2gm and Trimethoprim 400mg IP	IP	50000
4	Sulphadimidine IP bolus 5gm Sulphadimidine bolus IP 5gm-Each bolus containing Sulphadimidine 5gm	IP	100000
5	Albendazole suspension IP 2.5% 1L bottles	IP	1000
6	Cypermethrin liquid 10% w/v-1 litre	High Cis	2000

(1)	(2)	(3)	(4)
7	Gammabenzene hexachloride IP-0.1% w/w, Proflavin hemisulphide IP-0.1% w/w, Cetrime IP-0.45% w/w cream 100g	IP	15000
8	Enrofloxacin IP 10% Oral liquid-1L	IP	1000
9	Haloquinol IP bolus- 1.5 G	IP	50000
10	Sodium Chloride 0.6g Potassium Chloride 0.04g. Calcium Chloride 0.027 mg (500ml)		10000
11	Ringer lactate 500ml		15000
12	Calcium borogluconate (for farms only) 450ml		500
13	Ketamine Hydrochloride 10ml (50mg/ml)		2000
14	Benzyl Benzoate (500ml)		2000
15	Albendazole 600mg Bolus		200000

Office of the Director of Animal Husbandry,
Vikas Bhavan, Thiruvananthapuram.
Telegram: Keralavet, Telephone No.-0471-2302283.

(Sd.)
Director of Animal Husbandry.

E-TENDER NOTICE

[No. 7/2017-18]

No. A-1524/2017/ADCP.

31st May 2017.

Online tenders are invited from manufacturers and authorised suppliers under "Two Cover System" for the purchase of Polypropylene test tubes, facemask, goggles and Sodium Hypochlorite solution for the Implementation of Brucellosis-CP for the Department of Animal Husbandry under Animal Disease Control Project, Kerala.

First Cover (Cover A-Technical) should have following enclosures :

1. Specification of the items without rate and list of institutions where it has been supplied and compliance report.
2. The item should be quoted by the manufacturers/authorised dealers or suppliers. If not, the manufacturer authorization letter from the manufacturer should be produced.
3. Attested copy of latest Sales Tax Clearance obtained from Sales Tax Authorities.
4. Turnover Certificate from Chartered Accountant.
5. An affidavit in Kerala Stamp Paper worth ` 200 notarized by a Notary public of either the place where the person making affidavit is residing or of Thiruvananthapuram.
6. A Copy of ISO certificate if any.
7. A covering letter with Name, Address, Pin code, Telephone/Fax No. Email address and other details of the firm with the list of enclosures to be specified and addressed to the Project Co-ordinator, Animal Disease Control Project, Thiruvananthapuram.
8. A declaration of the supplier/manufacturer making the supply of the materials to the effect that the supply of the materials will be done within 20 days from the date of receipt of the supply order.
9. Samples of the products should be furnished to the office before the date of opening of Cover A.

Second Cover (Cover B-Financial) will have the following enclosures:

1. The unit price and total price offered for each item should be mentioned in the Bill of Quantities (BOQ). Price should be quoted in Indian Currency (Rupees) as total basic price with all the taxes shown in relevant columns.
2. Original tender form duly signed by the authorized signatory.
3. Preliminary Agreement in Kerala Stamp Paper worth ` 200.
4. EMD as specified in the E-Tender.

Cover A and B will be opened as per the Schedule given below. Cover B of those tenderers who satisfy the above conditions in Cover A will only be opened. Intending tenderers may send the exact amount towards the cost of tender form online. Late tenders will not be considered under any circumstances. The tenderers whose cover "B" is opened should produce on demand, the original documents specified in Cover "A" for verification.

Schedule of submission and opening of Tender No. 7/2017-18

Bid submission start date and time—31-5-2017, 4 p. m.

Bid submission end date and time—21-6-2017, 10 a. m.

Date and time of opening of Cover A—24-6-2017, 10.30 a. m.

Date and time of publishing list of tenders eligible for opening their Cover B—Will be notified as and when TAC completes scrutiny of technical bid.

Date and time of opening of Cover B—Will be informed later.

Date upto which the rates are to be firm for acceptance —31-3-2018.

Price of tender form (Original) :

₹ 1,700 + VAT @ 14.5%.

(₹ 1,700 + ₹ 247 = ₹ 1,947).

Designation and Address of the Officer to whom the tenders are to be submitted—Project Co-ordinator, Animal Disease Control Project, T. C. 13/2127-2128, Kannamoola, Medical College P. O., Thiruvananthapuram. Phone No. 0471-2556151, 0471-2554151.

Specification & Quantity of the item to be supplied

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Requirement</i>
1	Test tubes	15ml capacity Clear transparent autoclavable non graduated polypropylene test tubes with screw cap	5400 Nos.
2	Face Mask	Disposable mask for adults 3 ply with elastic ear loop 100 nos. per packet	1100 Packets
3	Sodium hypochlorite solution-1 liter cans	Should contain 4% w/v solution Active chlorine w/v% chlorine 4.5-8% Shelf life minimum 2 years at the time of supply	1100 Nos.
4	Goggles	1. Should provide eye protection from aerosol particles 2. Polycarbonate Clear lens 3. Should offer 99% protection, meeting ANSI Z871 Standards (for occupational eye and face protection) 4. Light weight adjustable temple for size adjustment 5. Universal size 6. Light weight plastic frame with integrated side shields	3000 Nos.

SPECIAL CONDITIONS

1. The rates quoted should be inclusive of all taxes and should be in Indian currency.
2. The Security Deposit will be released only after guarantee period.
3. The Rates should be for Delivery F.O.R. at 14 Districts.
4. Ex-godown rates F.O.R. stations of despatch rates offered by the firm are not acceptable and such tenders will be summarily rejected.

5. The firm registered with SPD, Kerala Small Scale Industries sponsored by NSIC, New Delhi should produce a copy of their current registration certificate along with tenders for exempting EMD.
6. The quantities specified in the schedule are only approximate and the may vary according to actual need.
7. Payment will be made only after satisfactory completion of the supply.
8. The Project Co-ordinator, Animal Disease Control Project reserves all right to cancel the tender at any stage of tender or reject any bid without assigning any reason thereof.
9. The Project Co-ordinator on his authority has the right to inspect the manufacturing Unit.
10. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
11. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer/ Notary.
12. If the date scheduled for opening of tender is declared as holiday tenders will be opened on the next working day at the same time.
13. Name of officer to be contacted and place to which the items are to be supplied will be mentioned in the supply order.
14. The Project Co-ordinator, Animal Disease Control Project reserves the right to delete or waive any of the above special conditions.
15. Opening of e-tender on the specified date will be subjected to internet connectivity.

Office of the Project Co-ordinator,
 Animal Disease Control Project, Goraksha,
 Thiruvananthapuram.

(Sd.)
Project Co-ordinator,
Animal Disease Control Project.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം
 [നമ്പർ 01/2017-18]

നമ്പർ സി1-4765/2016.

2017 മേയ് 24.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ എക്സ് റേ യൂണിറ്റിലേക്ക് എക്സ് റേ ഫിലിമുകൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും സാധനത്തിന്റെ പേരും ഉദ്ദേശ വിലയും—01/2017-18—ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ എക്സ് റേ യൂണിറ്റിലേക്ക് എക്സ് റേ ഫിലിമുകൾ വിതരണം ചെയ്യുന്നത്. 8" x 10" (C. R) Fuji Medical Dry Imaging Film-16 പാക്കറ്റ് (150 എണ്ണം)— 1.60 ലക്ഷം.

ദർഘാസ് ഫോറത്തിന്റെ വില (വാറ്റ് ഉൾപ്പെടെ) :
 ഒറിജിനൽ— 420.
 ഡ്യൂപ്ലിക്കേറ്റ്— 210.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—29-5-2017 മുതൽ 17-6-2017 രാവിലെ 10.30 മുതൽ 2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—17-6-2017, 2 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-6-2017, 3 മണിക്ക്.

ദർഘാസ് കാലാവധി—മാർച്ച് 2018.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ആഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. 01/2017-18]

No. C1/4765/2016.

24th May 2017.

Sealed tenders are invited for the supply of X ray film to the X ray unit of Government Ayurveda College Hospital, Tripunithura. Number of X ray film are 8" x 10"-16 Packet (150 Nos.)

The tenders should be superscribed as Tender for the supply of X ray film to the X ray unit of Government Ayurveda College Hospital, Tripunithura and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

P. A. C.—` 1,60,000.

Cost of tender form (Non-refundable) (inclusive of Taxes) :

Original—` 420.

Duplicate—` 210.

` 50 will be charged extra towards the Postage if the tender form has to be sent by post.

Date and time for sale of tender form—29-5-2017 to 17-6-2017 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender form—17-6-2017, 2 p. m.

Date and time for opening of tender—22-6-2017, 3 p. m.

Date upto which the rates are to be firm—31-3-2018.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms. Tender forms will not be sent per V. P. P.

Government Ayurveda College, Tripunithura.

DR. T. K. UMA, Principal.

Collegiate Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 01/പ്ലാൻ 2017-18/സ്റ്റാർട്ടിംഗ് ഓഫ് ന്യൂ കോഴ്സസ്]

നമ്പർ എ1-850/2017-18.

2017 മേയ് 26.

ഉദ്യമ ഗവ.ആർട്സ് ആന്റ് സയൻസ് കോളേജിലെ വിവിധ ഡിപ്പാർട്ടുമെന്റുകളിലേക്ക് 2017-18 സാമ്പത്തിക വർഷത്തേക്ക് “പുതിയ കോഴ്സുകളുടെ ആരംഭം നിലവിലുള്ള കോഴ്സുകളുടെ വികസനം (പ്ലാൻ 2017-18)” എന്ന ശീർഷകത്തിൽ ` 1,14,500-ന്റെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് “ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് (പ്ലാൻ 2017-18) പുതിയ കോഴ്സുകളുടെ ആരംഭം നിലവിലുള്ള കോഴ്സുകളുടെ വികസനം” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവ. ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, ഉദ്യമ, കുണിയ, പെരിയ പി.ഒ., കാസർഗോഡ്, പിൻ-671 316 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 27-6-2017-നു ഉച്ചയ്ക്ക് 2 മണിയാണ്. വൈകി എത്തുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം ഉച്ചയ്ക്ക് 3 മണിക്ക് അപ്പോൾ ഹാജരുള്ള ദർഘാസുകാരുടെയോ ദർഘാസുകാർ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധിയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം മേൽപ്പറഞ്ഞ സമയത്ത് ദർഘാസുകൾ സ്വീകരിക്കുന്നതും തുറക്കുന്നതുമായിരിക്കും.

ദർഘാസിനുള്ള അപേക്ഷാ ഫോറങ്ങൾ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, ഗവ. ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, ഉദ്യമ, കുണിയ, പെരിയ പി.ഒ., കാസർഗോഡ്, പിൻ-671 316 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വില വിൽപന നികുതിയടക്കം ` 420 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 400+ വാറ്റ് 5%) പണമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ല.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 27-6-2017-ന് ഉച്ചയ്ക്ക് 2 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കാൻ ` 470 (ദർഘാസ് ഫോറത്തിന്റെ വില ` 420 + തപാൽ ചാർജ്ജ് ` 50) മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. തപാൽവഴി ദർഘാസ് ഫോറത്തിനുള്ള അപേക്ഷ 18-6-2017 വരെ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.

ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതു സംബന്ധിച്ച നിരക്കുകളും നിബന്ധനകളും വിതരണം ചെയ്യുവാനെടുക്കുന്ന പരമാവധി കാലാവധി എന്നിവ വ്യക്തമായി പരാമർശിക്കേണ്ടതാണ്. നിരക്കുകൾക്ക് 31-3-2018 വരെ സ്ഥിരതയുണ്ടായിരിക്കണം.

ദർഘാസിന്റെ കൂടെ ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിലുള്ള സമ്മതപത്രവും നിരതദ്രവ്യമായി മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാൾ, ഗവ. ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, ഉദ്യമ, പെരിയ പി.ഒ., കാസർഗോഡ് എന്ന പേരിൽ ഡി.ഡി.-യും അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സർക്കാർ സ്റ്റോർസ് പർച്ചേസ് ഡിപ്പാർട്ടുമെന്റ് മുഖേന രജിസ്റ്റർ ചെയ്തിട്ടുള്ള നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്ന് ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള സ്ഥാപനങ്ങൾ മതിയായ രേഖകൾ ഹാജരാക്കുന്നപക്ഷം നിരതദ്രവ്യം ഒടുക്കേണ്ടതില്ല.

യാതൊരു കാരണവും ബോധിപ്പിക്കാതെ തന്നെ ദർഘാസ് തീയതി ദീർഘിപ്പിക്കുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

[No. 1/Plan 2017-18/Starting of New Courses]

No. A1-850/2017-18.

26th May 2017.

Sealed competitive tenders are invited for the supply of Electronic & Electrical Equipment for an amount of ` 1,14,500 to Govt. Arts & Science College Uduma, under the scheme "Starting of New Courses and Upgrading of Existing Courses" State Plan-2017-18.

The tender should be superscribed "Tender for the supply of Electronic & Electrical Equipment under Starting of New Courses and Upgrading of Existing Courses-Plan 2017-18 " and addressed to the Principal, Government Arts & Science College Uduma, Kuniya, Periya P. O., Kasaragod-671 316.

The last date and time for the receipt of the tender will be at 2 p. m. on 27-6-2017 and the same will be opened at 3 p. m. on the same day in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted on any account. If the day of opening tender is a holiday, then the tender will be received and opened on the next working day at the above mentioned time.

The application for tender form should be accompanied by a cash remittance of ` 420 being the cost of tender form including VAT (cost of tender form ` 400 + VAT @ 5%). Tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 27-6-2017.

Cheques, D.D., or Postal Orders etc. will not be accepted towards the cost of tender form. Those who require the tender form by post, should send an amount of ` 470 (` 50 Postal charge) by Money Order. Application for tender form, to be sent by post, will be entertained only up to 18-6-2017.

Rates and conditions for the supply of Lab equipments, maximum period required for the delivery of articles should clearly be mentioned. The rates should remain stable till 31-3-2018.

Every tender should be accompanied by an agreement (Appendix X of SPM) in Kerala Stamp Paper worth ` 200 and an E.M.D. of 1% of the quoted value in the form of D.D. in favour of the Principal, Government Arts & Science College Uduma. Tender with E.M.D. will be rejected, but will be entertained from the firms which are exempted from furnishing E.M.D. on production of clear documentary evidence.

The undersigned reserves the right to extend, cancel or reject the tenders without assigning any reason thereof.

Govt. Arts & Science College, Uduma, Kuniya, Periya P. O., Kasaragod. E-mail:principalgcuduma@gmail.com. Phone: 0467-2232477.

(Sd.) Principal.

Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 3/2017]

നമ്പർ സി1-14589/2017/എം. സി. റ്റി.

2017 മേയ് 31.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് എസ്.എ.റ്റി. ആശുപത്രിയിലെ NICU വിഭാഗത്തിലേക്ക് റേഡിയന്റ് വാമർ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയക്കുന്നതല്ല.

അടങ്കൽ തുക—` 4,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,420.

ഡ്യൂപ്ലിക്കേറ്റ്—` 710.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-6-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—20-6-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-6-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice and for free delivery at the department concerned.
3. Advance payments conditions will not be considered.

4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or his authorized representatives who may present at the time.
18. More details can be had from this office on working hours.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ ബി2-1238/2017.

2017 മേയ് 16.

ആലപ്പുഴ, വണ്ടാനം ഗവ. ടി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഇ.പി.എ. അംഗീകൃത ബ്ലാക്ക് ക്ലീനിംഗ് സൊല്യൂഷൻ 5 ലിറ്റർ ക്യാൻ—(500 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ടെൻഡറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 3,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ-ബി2-1238/2017 തീയതി 16-5-2017 ഗവ. ടി.ഡി.എം.സി.എച്ച്., വണ്ടാനം, ആലപ്പുഴ എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. ടി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, വണ്ടാനം, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 3-7-2017, 2 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 3-7-2017, 3.30 മണിക്ക് ദർഘാസുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 600 വിൽപ്പന നികുതിയും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 300 വില്പന നികുതിയും അടച്ച് 29-6-2017, 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200 മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. B2-1238/2017/Govt.TDMCHA. 16th May 2017.

Sealed tenders in the prescribed format are invited to fix a constant rate contract for the supply of EPA Approved Black Cleaning Soluation 5 Litre Can—(500 Nos.) to the use of Govt. T. D. Medical College Hospital, Vandanam, Alappuzha.

Estimate Cost—` 3,00,000.

Tender No. B2-1238/2017/Govt. TDMCHA, dated 16-5-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha. Last date of receipt of tender is 3-7-2017 at 2 p. m. Late tender will not be accepted at any cost. The tender will be opened on 3-7-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha on or before 29-6-2017 at 3 p.m.

Price of tender form:

Original—` 600 + 5% VAT.

Duplicate—` 300 + 5% VAT.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost. The rules applicable to all tenders will be applicable to this tender also. Any further information about the specification can be obtained from this office during office hours.

The tender not satisfying the conditions are liable to be rejected without further notice.

Govt. T. D. Medical College Hospital, (Sd.) Alappuzha. Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ് 1/5232/2017. 2017 മേയ് 8.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ CVTS വിഭാഗത്തിലേക്ക് ആവശ്യമായ Operating loupes നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതുമായ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക—` 3,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 630

ഡ്യൂപ്ലിക്കേറ്റ്—` 300 + 5% VAT.

തപാൽവഴി—` 630 + പോസ്റ്റൽ ചാർജ്ജ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിലപന തീരുന്ന തീയതിയും സമയവും— 22-6-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും— 22-6-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും— 23-6-2017, 5 മണി.

വില നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-12-2017.

ദർഘാസ് നമ്പർ എസ് 1/5232/2017 എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ സുപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 24-6-2017 രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരുടെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടുന്നതാണ്. തപാലിൽ

ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കുറഞ്ഞത് ` 1,500 നിശ്ചിതമാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ, മെഡിക്കൽ കോളേജ് ആശുപത്രി ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S1/5232/2017. 8th May 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Operating loupes to Govt. Medical College Hospital, Kozhikode. Demonstration of the item is to be done if necessary.

Approximate Cost—` 3,00,000.

Price of tender form :

Original—` 630.

Duplicate—` 300 + 5% VAT

By Post—` 630 + Postal Charge

Last date of issue of tender form by post— 22-6-2017, 3 p. m.

Last date of issue of tender form—22-6-2017, 3 p. m.

Due date and time for receipt of tender— 23-6-2017, 5 p. m.

Date and time for opening tender—24-6-2017, 11.30 a. m.

Date upto which rates are to be firm—31-12-2017.

Tender should be superscribed with tender No. S1/5232/2017 and addressed to the Superintendent, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered subjected to minimum ` 1,500. The tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rates should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of the Superintendent, Govt. Medical College Hospital, Kozhikode.

Further details can be had from the Office of the Superintendent, Govt. Medical College Hospital, Kozhikode during working hours (0495-2357457).

SCHEDULE OF ITEMS

Name of item with specification and Quantity required—Operating loupes 3.5 × light weight frame—300000.

- Warranty : Minimum 2 years
- AMC/CAMC : Minimum 5 years after Warranty
- The items should be demonstrated before the purchase Committee if demanded
- Brand name of the items should be specified
- Original Brochure should be submitted
- Installation : Free of cost

ക്രമ നമ്പർ	പ്രോഡക്ടിന്റെ പേര്	അളവ്
1	ബി-പോളാർ കൊയാഗുലേഷൻ ഫോർസപ്സ് ഇൻസേർട്ട്, വിഡ്ത്ത് ഓഫ് ജോസ് 3mm, വർക്കിംഗ് ലെങ്ത് 33cm.	02
2	ഹൈസ്റ്ററോസ്കോപ്പി റെസ്റ്റോ സ്കോപ്പ് ലൂപ്സ്	1 സെറ്റ്
3	ലൈറ്റ് സോഴ്സ് കേബിൾ ലോങ്	1
4	സക്ഷൻ ഇറിഗേഷൻ ട്യൂബിങ്സ് സെറ്റ്	2
5	സിസേർഡ് ഇൻസേർട്ട്	2

Govt. Medical College Hospital,
Kozhikode.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം
(1)

നമ്പർ എസ്2-1464/2017/ഐ. എം. സി. എച്ച്. 2017 മേയ് 15.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ലാപ്രോസ്കോപ്പി എക്യുപ്മെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 5-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,90,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 945.

ഡ്യൂപ്ലിക്കേറ്റ്—` 473.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2017, 5 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-6-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ, നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2-1464/2017/IMCH.

15th May 2017.

Sealed tenders are invited for the supply of Laproscopy Equipments in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 5-7-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Charges, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 2,90,000.

Cost of tender form (including Tax) :

Original—` 945.

Duplicate—` 473.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—
3-7-2017, 3 p. m.

Last date and time of receipt of tender forms—
4-7-2017, 5 p. m.

Date up to which rates are to be firm—30-6-2018.

List of Items

Sl. No.	Items	Qty.
1	Bi-Polar Coagulation forceps insert, width of jaws 3mm, working length 33cm—2Nos.	2
2	Hysteroscopy resectoscope loops	1 set
3	Light source cable-long	1
4	Suction irrigation tubings set	2
5	Scissors insert	2

Further details can be had from the office of the undersigned during office hours on any working day.

(2)

നമ്പർ എസ്1-1137/2017/ഐ. എം. സി. എച്ച്. 2017 മേയ് 17.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ലിക്വിഡ് നൈട്രജൻ (1500 ലിറ്റർ) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട് -8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 6-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,40,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 840.

ഡ്യൂപ്ലിക്കേറ്റ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2017, 5 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-7-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S1-1137/2017/IMCH.

17th May 2017.

Sealed tenders are invited for the supply of Liquid Nitrogen (1500 litre) in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelop containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 6-7-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 2,40,000.

Cost of tender form (including Tax) :

Original—` 840.

Duplicate—` 420.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—4-7-2017, 3 p. m.

Last date and time of receipt of tender forms—5-7-2017, 5 p. m.

Date up to which rates are to be firm—31-7-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

(3)

നമ്പർ എസ്1-1704/2017/ഐ. എം. സി. എച്ച്. 2017 മേയ് 17.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ എച്ച്.ബി.എസ്. എ. ജി. കാർഡ് (25000) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 6-7-2017-ാം തീയതി രാവിലെ 11.30 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,18,663.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 735.

ഡ്യൂപ്ലിക്കേറ്റ്—` 368.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2017, 5 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-7-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No.S1-1704/2017/IMCH.

17th May 2017.

Sealed tenders are invited for the supply of HBS AG Card (25000) in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelop containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 6-7-2017 at 11.30 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 2,18,663.

Cost of tender form (including Tax) :

Original—` 735.

Duplicate—` 368.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—4-7-2017, 3 p. m.

Last date and time of receipt of tender forms—5-7-2017, 5 p. m.

Date up to which rates are to be firm—31-7-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

(4)

No. A1-9930/2016/IMCH.

19th May 2017.

നമ്പർ എ1-9930/2016/ഐ. എം. സി. എച്ച്. 2017 മേയ് 19.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലെ VRD ലാബിലെ സെൻട്രലൈസ്ഡ് എയർകണ്ടീഷണറുകൾക്ക് (10 എണ്ണം) റിപ്പയറും സി. എ. എം. സി.-യും എടുക്കുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 5-7-2017-ാം തീയതി രാവിലെ 11 മണിയ്ക്ക് തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

Sealed tenders are invited for Repair with CAMC of centralized AC (10 Nos.) in VRD Lab in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statement below and should be addressed to the Superintendent IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 5-7-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 1,06,900.

Cost of tender form (including tax) :

Original—` 420.

Duplicate—` 210.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—3-7-2017, 3 p. m.

Last date and time of receipt of tender forms—4-7-2017, 5 p. m.

Opening date and time of tender forms—5-7-2017, 11 a. m.

Date up to which rates are to be firm—31-12-2017.

Further details can be had from the office of the undersigned duly office hours on any working day.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,06,900.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 420.

ഡ്യൂപ്ലിക്കേറ്റ്—` 210.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-12-2017.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ, നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

(5)

No. A1-2757/2017/IMCH.

19th May 2017.

നമ്പർ എ1-2757/2017/ഐ. എം. സി. എച്ച്. 2017 മേയ് 19.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് സെൻട്രൽ കമ്പ്രസ്സിന് ആവശ്യമായ എയർ ഡ്രയർ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 5-7-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 4,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 840.

ഡ്യൂപ്ലിക്കേറ്റ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-12-2017.

പ്രോഡക്ടിന്റെ പേര്—എയർ ഡ്രയർ TB AS 60D മോഡൽ 60 FCM കപ്പാസിറ്റി—1 എണ്ണം.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ, നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for supply of Air Dryer to Central Air Compressor in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 5-7-2017 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost—` 4,00,000.

Cost of tender form (including tax) :

Original—` 840.

Duplicate—` 420.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—3-7-2017, 3 p. m.

Last date and time of receipt of tender forms—4-7-2017, 5 p. m.

Opening date and time of tender forms—5-7-2017, 11 a. m.

Date upto which rates are to be firm—31-12-2017.

Item—Air Dryer to Central Air Compressor TB AS 60D model 60 FCM Capacity—1 No.

Further details can be had from the office of the undersigned duly office hours on any working day.

Institute of Maternal and Child Health,
Govt. Medical College,
Kozhikode.

(Sd.)
Superintendent.

പുനർ ദർഘാസ് പരസ്യം

No. S2-10838/2016/IMCH.

4th May 2017.

നമ്പർ എസ്2-10838/2016/ഐ. എം. സി. എച്ച്. 2017 മേയ് 4.

Sealed tenders are invited for the supply of Isoflurane Vapouriser (2 Nos.) in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statement below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 23-6-2017, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ഐസോഫ്ലൂറൈൻ വാപൊറൈസർ (2 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 23-6-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

Approximate Cost—` 3,57,000.

Cost of tender form (including Tax) :

Original—` 1,155.

Duplicate—` 578.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms— 21-6-2017, 3 p. m.

Last date and time of receipt of tender forms— 22-6-2017, 5 p. m.

Opening date and time of tender —23-6-2017, 11 a. m.

Date up to which rates are to be firm—30-4-2018.

Further details can be had from the office of the undersigned duly office hours on any working day.

അടങ്കൽ തുക—` 3,57,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,155.

ഡ്യൂപ്ലിക്കേറ്റ്—` 578.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-6-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-6-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-6-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-4-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Institute of Maternal and Child Health,
Government Medical College,
Kozhikode. (Sd.)
Superintendent.

Police Department

E-TENDER NOTICE

e-Government Procurement (e-GP)

No. H9/4726/2016.

22nd May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply and installation of smoke point apparatus. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of service centre details must be enclosed along with tender document.

(Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.

(d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.

(e) The bidder has to submit a Warrantee Certificate along with invoices.

(f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No. and date—KPET/49/PHQ/2017 dated 22-4-2017.

Item—Supply and installation of smoke point apparatus.

Quantity—2 Nos.

Estimated Amount—` 20 Lakhs (MoPF Scheme).

Tender fees—` 3000 + 5% VAT = ` 3150. (Rupees Nine thousand one hundred and fifty only).

Earnest Money Deposit—` 20,000. (Rupees twenty thousand only)

Specifications—Attached in tender document.

Date and time of publication of e-tender—23-5-2017, 2 p. m.

Date of submission of e-tender—23-5-2017, 2 p. m. to 21-6-2017, 12 Noon.

Last date and time for online submission of e-tender—21-6-2017, 12 Noon.

Date and time of opening of e-tender—24-6-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and Place of technical Evaluation—27-6-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of days upto which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of tender inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010. Ph: 0471-2722566, Fax: 0471 2722566, e-mail:aig2 phq. pol@kerala@gov.in Website: www.keralapolice.gov.in

9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details*:—No. of covers-2. (i) (Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 27-6-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of —Chairman
Police, Crimes (Ph. No. 0471-2319787)
 - (ii) Superintendent of Police, ICT—Member
(Ph. No. 0471-2445965)
 - (iii) Superintendent of Police, Tele—Member
(Ph. No. 0471-2446347)
 - (iv) Director, FSL—Member
(Ph. No. 0471-2721533/9497975905)

- (v) Joint Director (General), FSL—Member
(Ph. No. 0471-2315767)
- (vi) Joint Director (Research), FSL—Member
(Ph. No. 0471-2722136)
- (vii) DySP Hi Tech Cell, PHQ—Member
(Ph. No. 0471-2721547-1154)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue,

Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(Sd.)
For Director General
of Police & State Police
Chief, Kerala.

Police Headquarters,
Thiruvananthapuram.

Water Transport Department

ലഘു ദർഘാസ് പുനഃപരസ്യം

നമ്പർ സി2-5550/2016. 2017 മേയ് 23.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- ദർഘാസ് നമ്പർ—11/സി2/2017-18.
- സപ്ലൈ ചെയ്യേണ്ട വസ്തു—മാംഗനീസ് ബ്രോൺസ് പ്രൊപ്പല്ലർ
- അടങ്കൽ തുക—` 4,13,000.
- നിരതദ്രവ്യം—` 4,130.
- ദർഘാസ് ഫോറത്തിന്റെ വില—` 840 (നികുതി ഉൾപ്പെടെ).

- ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—28-6-2017, 1 മണിവരെ.
- ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—28-6-2017, 3 മണിവരെ.
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് (ഒപ്പ്)
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ. ഡയറക്ടർ.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി5-5506/2017.

2017 മേയ് 23.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—09/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—എസ്.എസ്. ഷാഫ്റ്റ്

അടങ്കൽ തുക—` 1,29,500.

നിരതദ്രവ്യം—` 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-7-2017, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—3-7-2017, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—3-7-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.